

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO. *95
TO BE ANSWERED ON 10.02.2025

DETERIORATING CONDITION OF HERITAGE MONUMENTS

***95. SHRI SUKHDEO BHAGAT:**

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken note of several Reports, including those from Comptroller and Auditor General of India (CAG), which have highlighted the deteriorating condition of heritage monuments under the Archaeological Survey of India (ASI) and if so, the details thereof; and
- (b) whether it is a fact that despite allocation of more funds by the Government, there has been no significant improvement in the preservation and maintenance of heritage sites under ASI and if so, the details along with reasons therefor?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) A statement is laid on the table of the House.
- &
- (b)

**STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK
SABHA STARRED QUESTION NO. *95 FOR 10.02.2025.**

- (a) Yes, Sir. The observation/recommendations of several Reports, including those from Comptroller and Auditor General of India (CAG) have been received and noted. Archaeological Survey of India (ASI) takes up conservation and preservation of centrally protected monuments/sites as per National Conservation Policy, 2014 and provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 (AMASR Act,1958).
- (b) ASI takes up conservation, preservation and maintenance of 3,698 centrally protected monuments/sites in the country as per requirement and availability of resources.
